

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JAIPUR

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(3)

OA No.531/1997

Date of order: 23-1-1998

Ganesh Bairwa aged about 57 years, permanent resident of B-63, Sikar House Colony, Jaipur, at present working as DCIO, SIB, Tonk.

.. Applicant

Versus

1. The Union of India through Secretary, Ministry of Home Affairs, North Block, Government Secretariat, New Delhi.
2. The Director, Intelligence Bureau, North Block, Central Secretariat, New Delhi.
3. The Joint Director, Subsidiary Intelligence Bureau, 2B, Lawan Marg, Jhalana Doongari, Jaipur.

.. Respondents

Mr. Rakesh Sharma, counsel for the applicant

Mr. Jagdish Malik, Assistant, departmental representative for the respondents

CORAM:

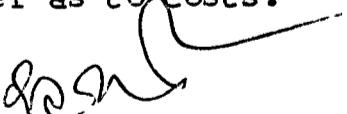
Hon'ble Mr. O.P.Sharma, Administrative Member

Hon'ble Mr. Ratan Prakash, Judicial Member

O R D E R

Per Hon'ble Mr. O.P.Sharma, Administrative Member

The learned counsel for the applicant states that the necessary reliefs claimed by the applicant ~~has~~ have been granted to him. Therefore, according to him, the application has since become infructuous. It is hereby dismissed as having become infructuous. No order as to costs.


(Ratan Prakash)

Judicial Member


(O.P.Sharma)

Administrative Member